

**Model Town Planning Legislation**

856. { **Shri Ram Krishan Gupta:**  
**Shri D. C. Sharma:**

Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 1224 on the 21st August, 1959 and state the further progress made in the finalisation of Model 'Town Planning' legislation?

**The Minister of Health (Shri Karmarkar):** The comments received from the State Governments on the draft Model Town Planning legislation are being examined by the Central Regional and Urban Planning Organisation with a view to preparing a revised draft. The revised draft will be circulated to the State Governments for enacting suitable legislations in their respective jurisdictions with such modifications as they might consider necessary.

**Shipping Repair Facilities**

357. { **Shri Ram Krishan Gupta:**  
**Shri R. C. Majhi:**  
**Shri Subodh Hansda:**  
**Shri Narayanankutty Menon:**

Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1199 on the 21st August, 1959 and state:

(a) whether Government have since considered the report submitted by the Committee appointed to investigate into the existing shipping repair facilities; and

(b) if so, the result thereof?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) and (b). The recommendations of the Committee are still under consideration of Government.

**West German Agricultural Delegation**

858. { **Shri Ram Krishan Gupta:**  
**Shri N. R. Muniswamy:**

Will the Minister of Food and Agriculture be pleased to refer

to the reply given to Unstarred Question No. 2247 on the 7th September, 1959 and state:

(a) whether Government have since examined the reports received from the West German Agricultural Delegation which visited this country with a view to assisting India's agricultural development; and

(b) if so, with what results?

**The Deputy Minister of Agriculture (Shri M. V. Krishnappa):** (a) and (b). The reports are still under examination of the Government of India.

**National Harbour Board**

859. { **Shri Subodh Hansda:**  
**Shri S. C. Samanta:**  
**Shri R. C. Majhi:**

Will the Minister of Transport and Communications be pleased to state:

(a) what are the main recommendations of the National Harbour Board which met at Madras on the 30th October, 1958;

(b) whether all the recommendations were accepted by Government, and

(c) if so, which of them have been implemented upto now?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) to (c). A statement giving the main recommendations and the present position regarding their implementation is laid on the Table. [See Appendix II, annexure No. 57.]

**Delay in Payments to Contractors**

860. **Shri Surendranath Dwivedy:** Will the Minister of Railways be pleased to state:

(a) whether any complaints have been received from the contractors that delay in payments has adversely affected further construction work on the Western Railway;